# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

#### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP (IB) No.#215/7/HDB/2017	
NAME OF THE COMPANY	Cybermate Infored Ltd	
NAME OF THE PETITIONER(S)	Wincere Inc. & Himanshu P Kansara (Financial Creditors)	
NAME OF THE RESPONDENT(S)	Cybermate Infored Ltd	
UNDER SECTION	Sec 7 of IBC	

### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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### Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	M. Abhney Reddy For Nitish Badari	Advocal.	abhinary, mo coo lawchaba. Con	Malton
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## <u>ORDER</u>

Heard Mr.Abhinay Reddy for Mr.Nitish Bandari, Learned Counsel for Respondent.

At the request of the Counsel, case is posted to 19.12.2017.

Member (T)

Member (J)

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